Jaivik Bharat
Indian Organic Integrity Database Portal

23rd May, 2018
Steps for Integration

• **Step 1** - Obtain FSSAI license
• **Step 2** - Endorse organic products
• **Step 3** - Enter NPOP or PGS Number
• **Step 4** - Fetch All the details of products from APEDA based on the NPOP/PGS number
• **Step 5** - Follow the same flow as completion of FSSAI license
• **Step 6** - Submit the details
Flow-chart and its work-flow about capturing Organic Product details in the FLRS

1. Start
2. Do you have FSSAI License License?
   - Yes: Endorse Organic Products
   - No: Obtain FSSAI License
3. Enter NPO/P/PGS Certificate No.
4. Fetch Details* from APEDA/PGS based of Certification Authority
5. Submit Application
6. Stop

* Indicates Validity & Products
SOP for Discussion

- FSSAI will provide a menu to be given in FBO Login "Endorsement in License/Registration Certificate"
- On Click License/Registration Certificate list will be displayed.
- FBO will click on PROCEED button against License/Registration Number for which Organic Product Details to be added
- FBO will select the certificate Issuing Authority APEDA or PGS
- FBO will enter Certificate number
- As per selected Issuing Authority, API will be called which will fetch below mentioned details
  - Certificate Valid from
  - Certificate Valid up to
  - Product Details
- FBO will submit the details.
- Details will be displayed to DO/FSO/RA during application scrutinization.
- FBO has to update **Organic Certificate validity** in FLRS before its expiry.
- Organic Certificate detail and Product details to be given as Annexure with **JAIVIK BHARAT** Logo.
### Step 1

<table>
<thead>
<tr>
<th>Home</th>
<th>License/Registration</th>
<th>Renewal</th>
<th>Modification</th>
<th>Duplicate / Surrender / Transfer</th>
<th>Food Concerns</th>
<th>Logout</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td>Logge</td>
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<td></td>
<td></td>
</tr>
<tr>
<td></td>
<td>Apply for License/Registration</td>
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<tr>
<td></td>
<td>Clarification/Incident(s)</td>
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<tr>
<td></td>
<td>Application for Editing</td>
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<tr>
<td></td>
<td>Surrender Clarification/Incident(s)</td>
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<td></td>
<td></td>
</tr>
<tr>
<td></td>
<td>Endorsement in License/Registration Certificate</td>
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</tr>
</tbody>
</table>

- For organic products user has to take the NPOP or PGS certificate
- FBO is not having FSSAI License, he/she has to obtain FSSAI License post taking the organic license.
Step - 2

- Endorsement in License/Registration Certificate
- On Click License/Registration Certificate list will be displayed
- FBO will click on PROCEED button against License/Registration Number for which Organic Product Details to be added

<table>
<thead>
<tr>
<th>Sl.No.</th>
<th>License No.</th>
<th>Name</th>
<th>Company Name</th>
<th>Issued date</th>
<th>Expiry date</th>
<th>Action</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>10318004000004</td>
<td>Test FLRS</td>
<td>M/S BABA-MAA ICE CREAM INDUSTRIES</td>
<td>14/05/2018</td>
<td>13/05/2020</td>
<td>Proceed</td>
</tr>
<tr>
<td>2</td>
<td>10318005000003</td>
<td>Test FLRS</td>
<td>Assam test tReg</td>
<td>30/04/2018</td>
<td>29/04/2022</td>
<td>Proceed</td>
</tr>
<tr>
<td>3</td>
<td>10318012000015</td>
<td>Test FLRS</td>
<td>Hello</td>
<td>27/04/2018</td>
<td>26/04/2023</td>
<td>Proceed</td>
</tr>
<tr>
<td>4</td>
<td>10818004000007</td>
<td>Test FLRS</td>
<td>Kal</td>
<td>30/04/2018</td>
<td>29/04/2023</td>
<td>Proceed</td>
</tr>
<tr>
<td>5</td>
<td>11118013000001</td>
<td>Test FLRS</td>
<td>GT Test Jhar</td>
<td>30/04/2018</td>
<td>29/04/2020</td>
<td>Proceed</td>
</tr>
<tr>
<td>6</td>
<td>13018001000077</td>
<td>Test FLRS</td>
<td>fgjhh</td>
<td>30/04/2018</td>
<td>29/04/2023</td>
<td>Proceed</td>
</tr>
</tbody>
</table>
Step -3

On Click License/Registration Certificate list will be displayed

FBO will click on PROCEED button against License/Registration Number for which Organic Product Details to be added

FBO will select the certificate Issuing Authority APEDA or PGS and enter Scope Certificate number
Step -4

As per selected Issuing Authority, API will be called which will fetch below mentioned details

– Certificate Valid from
– Certificate Valid upto
– Product Details
Step -5

- FBO will submit the details.
- Details will be displayed to DO/FSO/RA during application scrutinization.
- FBO has to update Organic Certificate validity in FLRS before its expiry.
- Organic Certificate detail and Product details to be given as Annexure with JAIVIK BHARAT Logo.
**Annexure**

**Kind of Business**: Manufacturer

Items of food products with installed capacities authorized to Manufacture/ Re-pack/ Re-label

<table>
<thead>
<tr>
<th>ST.No.</th>
<th>Product Description</th>
<th>Quantity (MT/Day)</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Health supplements - Calcium with vitamin D3 Syrup</td>
<td>1</td>
</tr>
<tr>
<td>2</td>
<td>Nutraceutical - Silymarin, Leechin, L-Carnitine B-Complex Syrup</td>
<td>1</td>
</tr>
<tr>
<td>3</td>
<td>Nutraceutical - Lycopene, Multi Vitamin and Multimineral Syrup</td>
<td>1</td>
</tr>
<tr>
<td>4</td>
<td>Health Supplement - B-Complex with L-Lysine syrup</td>
<td>1</td>
</tr>
<tr>
<td>5</td>
<td>Health Supplement - Iron with Folic Acid Syrup</td>
<td>1</td>
</tr>
<tr>
<td>6</td>
<td>Health Supplement - Ferric ammonium citrate, Cyanocobalamin and folic acid Syrup</td>
<td>1</td>
</tr>
<tr>
<td>7</td>
<td>Health Supplement - Amino acid with B-Complex syrup</td>
<td>1</td>
</tr>
<tr>
<td>8</td>
<td>Nutraceutical - Lycopene, Vitamin A, Vitamin E, Vitamin C, Vitamin B-Complex with Multi mineral syrup</td>
<td>1</td>
</tr>
<tr>
<td>9</td>
<td>Health Supplement - Vitamin A, Vitamin D, Vitamin E, Vitamin B-Complex with Multimineral syrup</td>
<td>1</td>
</tr>
</tbody>
</table>

NPOP/PGS Scope Certificate No.:

NPOP/PGS Scope Certificate Valid from:  
NPOP/PGS Scope Certificate Valid upto:
Payment

• Payment amount, methodology & timelines for organic products licenses – To be decided.
• Pop up to educate the user about payment for organic products - Pop-up or disclaimer and inform the user accordingly.

Payment options to implemented as per State, central licensing and are also subject to the payments already done at NPOP/PGS level for organic data
Modification / Renewal

• As per our last discussion, the renewal of license/modification of license would be via endorsements.
• In case of registrations the same procedure to be followed.
• Alert sent from the system, if required for upcoming renewal.
Validity

- The validity of license via FLRS (5 yrs)
- PGS/NPOP validity of license (1 yr),
- Display of validity as (Validity Annexure) - Clearly mentioned on the certificate or as a disclaimer in order to educate the user to renew their organic licenses, accordingly.

Annexure – Limit & Timelines (To be decided)
Integration Pre-requisites

**PRE-REQUISITES**

- **Organic Product List from APEDA to be validated (Food/Non-Food).**
- **API from APEDA and PGS for fetching Validity and Product details on the basis of Certificate Number.**
Thank you